

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 510 of 2020

IN THE MATTER OF:

Elektronik Lab India Pvt. Ltd.

...Appellant

Versus

Pinnacle (Air) Pvt. Ltd.

...Respondents

Present:

**For Appellant : Ms. Jaikriti S. Jadeja and Ms. Swetha Sridhar,
Advocates**

ORDER
(Through Virtual Mode)

12.06.2020 Learned counsel for the Appellant submits that she has prepared a compilation of judgments bearing on the issue of limitation, which she would be filing by Monday. On the request of the learned counsel for the Appellant, the appeal is adjourned.

List the matter 'for Admission (Fresh Case)' on **9th July, 2020**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Dr. Ashok Kumar Mishra]
Member (Technical)

/ns/RR/